

1. Shri Rewati Raman Singh
2. Dr. Narendra Jadhav
3. Shri Ripun Bora

Shri Rewati Raman Singh and Dr. Narendra Jadhav have sought Leave of Absence on medical ground while Shri Ripun Bora has sought Leave of Absence for personal reasons.

Do they have the permission of the House for remaining absent from 29th January for the duration of the 1st part of the current 253rd Session of Rajya Sabha?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

Report and Accounts (2018-19) of the PCIM&H, Ghaziabad, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Shripad Yesso Naik, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Pharmacopoeia Commission for Indian Medicine Homoeopathy (PCIM&H) Ghaziabad, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2988/17/2021]

I. Reports and Accounts (2019-20) of various Power Corporations and related papers

II. Memoranda of Understanding between Government of India and POSOCO and PFC

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Raj Kumar Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—